

(b) During 1948-49 a sum of Rs. 87,000 and during 1949-50 a sum of Rs. 28,000 approximately were spent on excavations in Orissa.

OCEANOGRAPHY

668. Shri S. C. Samanta: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what steps Government have taken to promote the study of Oceanography in India;

(b) whether any information has been collected about equipment and technical personnel available in India for the purpose; and

(c) whether any of the Universities in India have started courses in Geophysics and Oceanography?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The Oceanography Committee constituted under the Central Board of Geophysics is organising Oceanographical research in India by utilising all available resources. The Committee is also preparing a detailed scheme for the co-ordination, integration and intensification of Oceanographic studies in India with a view to set up the institute of Oceanography at a suitable location. Collection of water samples and observations on Physical Oceanography and Marine Biology have been taken up by the Central Board of Geophysics through Merchant Shipping and Marine Survey of India.

(b) Yes, Sir. The information has been collected by the Central Board of Geophysics.

(c) Yes, Sir. The Andhra and the Banaras Hindu Universities have started courses of study in Geophysics for the M.Sc. degree. The Andhra University has included Oceanography also in their syllabus for M.Sc. degree in Geophysics. The Indian Institute of Technology at Hijli will shortly start a course of study in Geophysics.

GENERAL ELECTIONS

669. Shri Sanganna: Will the Minister of Law be pleased to state:

(a) whether the official machinery employed during the recent General Elections was required to work overtime; and

(b) if so, what is the amount paid by each State towards overtime expenses?

The Minister of Law and Minority Affairs (Shri Biswas): (a) Yes, except in the State of Bihar.

(b) No overtime allowance was paid to the staff on election duty by

the Governments of Assam, Bihar, Bombay, Madhya Pradesh, Punjab, Uttar Pradesh, West Bengal, Hyderabad, Madhya Bharat, Pepsu, Travancore-Cochin, Coorg, Delhi, Himachal Pradesh, Kutch, Manipur, Tripura and Vindhya Pradesh.

Some overtime allowance was paid by certain State Governments, and the amounts so paid by them are:—

	Rs.
Mysore	242/-/-
Saurashtra	2,010/-/-
Bilaspur	179/9/-

Some State Governments paid honoraria and the amounts so paid by them are:—

Orissa	1,075/-/-
Rajasthan	16,000/-/-
Ajmer	575/-/-
Bhopal	4,450/-/-

The Madras Government had paid out-of-pocket expenses incurred by the staff working in towns of really long distances, where the staff sitting up late and working on holidays could not go home for meals or tiffin and return to their duty without dislocation of the work. The total amount of expenditure incurred in this regard by the Madras Government is Rs. 30,696/8/-.

RAJWARI AERODROME

670. Shri Ganpati Ram: Will the Minister of Defence be pleased to state:

(a) whether all the lands requisitioned for the construction of Rajwari Aerodrome, Banaras (U.P.) and Reserve Base Lohta (Banaras) during the last War have been returned to the owners;

(b) whether any or how much of the lands are still to be returned and when will they be returned;

(c) whether all compensation due for the period of the requisition of lands has since been paid; and

(d) if not, what is the amount yet to be paid and when it is expected to be paid?

The Minister of Defence (Shri Gopaldaswami): (a) (i) *Rajwari Aerodrome*.—309.07 acres of requisitioned lands out of a total area of 444.38 acres have been returned to various owners in June 1947 and the remaining area of 135.31 acres was acquired outright on the 20th March 1945;

(ii) *Reserve Base, Lohta*.—2,878.39 acres of requisitioned lands out of a total area of 2,889 acres have been